

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

MA No.895/2017
OA No.1818/2016
MA No.1776/2016

New Delhi this the 14th day of March, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri P.K. Basu, Member (A)**

1. Priyanka Chaudhary, Aged about 31 years,
W/o Sh. Naresh Chaudhary,
R/o S-111, Sunder Block,
Shakarpur, Delhi-110092.
2. Himani Ahuja, Aged about 32 years,
W/o Sh. Neeraj Ahuja,
R/o 414, Indira Vihar, New Delhi. ...Applicants.
(Applicants are working as Blood Bank Technician)
(By Advocate: Shri M.K. Bhardwaj)

Versus

1. Union of India
Through its Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi.
2. Kalawati Saran Children Hospital,
Through its Medical Superintendent,
Connaught Place, New Delhi. ...Respondents.
(By Advocate: Ms.Avinash Kaur)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

MA No.895/2017 is filed by the applicants seeking to withdraw the OA reserving their rights to agitate the matter, in accordance law, if their grievances are still pending. Accordingly, the OA is dismissed as withdrawn with liberty as aforesaid.

(P.K. BASU)
MEMBER (A)

(V. AJAY KUMAR)
MEMBER (J)

/kdr/